

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 102
IB-571(PB)/2019

IN THE MATTER OF:

Vivek Jain Petitioners/Applicant
v.
Today Homes Noida Pvt. Ltd. Respondents

SECTION: Under Section 7 of the Insolvency & Bankruptcy Code

Order delivered on 11.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner: Mr. Akshay Srivastva & Mr. Soumya, Advs.
For the Respondent: Mr. Sumesh Dhawan & Mr. Apoorva, Advocates

ORDER

For Order See - (IB)-583(PB)/2019